

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9274/2020

This the 27th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR.DINESH SHARMA, MEMBER (A)



1. Mohammad Yousuf Reshi Aged 44 years, S/o Mohammad Abdullah Reshi, R/o Khumeriiyai, Kupwara.

.....Applicant

(Advocate:- Mr. Malik Ahtisham)

Versus

1. State of J&K through Commissioner/Secretary to Government School Education Department, Civil Secretariat, Jammu/Srinagar and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

(DINESH SHARMA)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)